

S.L. No. 63/23

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
Original Application No.20/2022/EZ

In the matter of:

Suprova Prasad

.... Applicant

-Versus-

Forest &amp; Climate Change &amp;Ors.

..... Respondents



Compliance Report in the Form of Affidavit on behalf of the respondent  
Number 06, Kolkata Municipal Corporation.

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Filed by

Susmita Chatterjee

Advocate

Enrolment No.:F/377/364/2011

For The Kolkata Municipal Corporation

(M) : 9748713532

Email : advocatesusmita2018@gmail.com

14 MAR 2023

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**  
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In the matter of:

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..... Respondents



COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF  
 THE RESPONDENT NUMBER 06, KOLKATA MUNICIPAL  
 CORPORATION.

I, Amit Kumar Pal, son of Sibtossh Pal, aged about 44 years, by faith-Hindu, by occupation-Service, and presently posted as EE(C)(P& S) Department, Kolkata Municipal Corporation, having office at 5, Surendranath Banerjee Road, Kolkata-700013, do hereby solemnly affirm and declare as follows:-

1. That I am presently posted as Executive Engineer (C) Parks and Squares Department, Kolkata Municipal Corporation, having office at 5, S.N. Banerjee Road, Kolkata-700013 and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.
2. That this Affidavit is being filed in compliance to the Solemn Order dated 02.02.2023, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That in compliance to the order of Hon'ble NGT, Eastern Bench, vide dated 02/02/2023 this is to submit that Kolkata Municipal Corporation has also given letter to the Deputy Director (National Mission for Clean Ganga) dated 17.02.2023 whereby information with regards to different drains/Sanitation facilities/cleanliness/Solid waste management of Six (6) Nos. Different ghats namely Nimtala Ghat, Ahiritola Ghat, Mayer Ghat, Sutanuti Ghat, Kumartuli Ghat & Sarbamangala Ghat on the River Ganges within the jurisdiction of KMC has been provided as per given proforma template.

The copy of the letter dated 17.02.2023 are annexed hereto and marked with the letter "R- 1".

4. This is also to submit that the Kolkata Municipal Corporation has already approached to Army Authority, Eastern Railway Authority and Shyama Prosad Mukherjee Port Trust for identification of land for setting Bio-diversity Park along the bank of river ganga and following response has been received:-



SPMP -Kolkata has informed that there is no availability of land vide their letter dated 19.12.2022 and the same has been communicated through Affidavit to HNGT by KMC in the matter of OA-20/2022/EZ.

The copy of the letter issued by the Shyama Prosad Mukherjee Port, Kolkata is annexed hereto and marked with "R- 2".

ii) The Eastern Railway Authority, vide letter dated 27/02/2023, has informed that the land alongside the bank of river Hooghly where Circular Railway runs belongs to Kolkata Port Trust.

The copy of the letter issued by the Eastern Railway is annexed hereto and marked with "R-3".

- iii) The Army Authority has informed, vide letter dated 05.12.2022, to discuss the matter alongwith proposed requirement for ascertaining subject land availability areas duly annotated on a sketch which will only be possible as and when land is identified.

The copy of the letter issued by the Army Authority is annexed hereto and marked with "R-4".

5. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

*Susmita Chatterjee*

Advocate  
For The Kolkata Municipal Corporation.

*Shmit Kumar Pal*

Deponent

Solely Affirmed and  
Declared before me U/S 139  
CPC, (C) CRPC

*Sumitra Bhattacharya*  
Notary

Sumitra Bhattacharya  
Notary, Govt. of W.B.  
Regd. No. 055 of 2022  
City Court, Calcutta



14 MAR 2023

VERIFICATION

Verified at Kolkata by the deponent above named on this the 14<sup>th</sup> day of March, 2023 and say that the contents of this affidavit made in paragraph Nos.1 is true to my knowledge and those made in paragraph No.2 to 5 are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Verified by me

*Susmita Chatterjee*

Advocate

For The Kolkata Municipal Corporation.

*Amrit Kumar Pal*

Deponent



-5-  
o/c

R-1

**Binod Kumar, IAS**  
**MUNICIPAL COMMISSIONER**



**KOLKATA MUNICIPAL CORPORATION**  
6, S. N. BANERJEE ROAD - KOLKATA - 700 013  
Phone 2286 1234 Fax 2286 1434/1334  
e-mail tkoffice3@gmail.com

Mpl. commr. / PRS / 321 / 2022-23

Deputy Director (SMCG)  
Department of Water Resources RD & GI  
Ministry of Jal Sakti, Govt. Of India  
National Mission for Clean Ganga  
Major Dhyan Chand National Stadium  
Near India Gate,  
New Delhi-110002



Subj- OA No 20/2022/EZ of (Suprava Prasad -Vs- Ministry of Environment  
Forest and Climatic Change & ORS)  
Refs- Order of Hon'ble NGT/EZ Dt:- 17/11/2022 and 02/02/2023

Sir,

In reference to the point no.- 12 of the order of Hon'ble NGT in OA No 20/2022/EZ dated 17/11/2022 and Point No.- 9 of the order of Hon'ble NGT dt. 02/02/2023 information with regards to different drains/Sanitation facilities/cleanliness/Solid waste management of Six (6) nos Different ghats namely Nimtala Ghat, Ahiritola Ghat, Mayer Ghat, Sutanuli Ghat, Kumartuli Ghat & Sarbamangala Ghat on the River Ganges within the Jurisdiction of KMC as per given proforma template are enclosed herewith for your ready reference please.  
Thanking you,

Yours Sincerely

*Bee*  
17/1/23  
Mpl. Commissioner  
(The Kolkata Municipal Corporation) *Bee*

Encl:- As stated above.

Copy forwarded for information please:-

1. APD, WTSPMG, KMDA
2. Nandini Ghosh, Senior Special Secretary to the Govt of W.B., UD&MA,
3. Sr. PA to Principal Secretary, UD & MA Deptt.
4. O/c



*Bee*  
17/1/23  
Mpl. Commissioner  
(The Kolkata Municipal Corporation)

-6-

Annexure R2

o/c



श्यामा प्रसाद मुखर्जी पोर्ट, कोलकाता  
**SYAMA PRASAD MOOKERJEE PORT, KOLKATA**  
 Formerly Kolkata Port Trust  
**General Administration Department**  
**Estate Division**  
**6 Fairlie Warehouse (2<sup>ND</sup> Floor), Strand Road**  
 Kolkata - 700 001

Lnd. 5163/D/V | 22 | 4718

Dated 19th December 2022

The OSD(P & S),  
 Kolkata Municipal Corporation,  
 Park & Square Department,  
 5, S.N. Banerjee Road,  
 Kolkata - 700 013

Sub: Information regarding availability of land under the control of Syama Prasad Mookerjee Port, Kolkata along the river Hooghly for making Biodiversity Park and riverfront developments.

Ref: Your letter No. OSD & Ex-DG. (P&S)/269/2022-23 dt. 18.10.2022

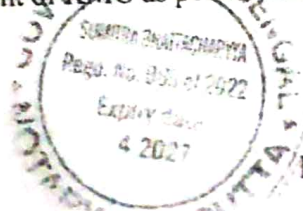
Sir,

The subject letter under reference has since been perused. We have gone through our records for availability of land regarding making Bio-diversity Park and riverfront development from Garden Reach to Cossipore, it is observed that no such land is presently available in this regard.

In this context it may be noted that the Millennium Park area (owned by Kolkata Port Trust) is already under possession of KMC & KMDA (except Millennium Park -III) and the same may be considered for the purpose of such activities, if considered suitable. The waterfront of southern front of NSD lock and the stretches of back up land is in use / being considered exclusively for Port related purposes including future development.

In this context it requires mention that Port has also taken up Riverfront Development project at No 8 workshop area near Swing Bridge. This area is being developed as a cruise terminal. A development project is also being considered at Armenian Ghat and adjacent area with an objective for heritage restoration which is under tendering process. In other words development of waterfront where Port has sufficient backup land have either already been taken up or under active process for the purpose of Port related development projects including Riverfront Development projects. Accordingly, it is informed that there is no other available water front area within the desired limit of KMC as per the letter under reference.

This is for your information please.



S. Mitra

Estate Manager(I/C)

**EASTERN RAILWAY**

*Annexure R3*

No. 335-W-Land-KMC-IB-AR-SM

Sealdah, 27.02.2023

OSD & E.O. (Design Head)  
(Parks & Squares Department)  
The Kolkata Municipal Corporation  
5, S.N.Banerjee Road  
Kolkata - 700 013.

RECEIVED  
7427  
02/03/2023

**SUB:** Availability of land under your control along the bank of River Hooghly for making Bio-Diversity Park and River Front Development in compliance to the direction of Hon'ble National Green Tribunal (NGT) dt. 03.09.2022.

- REF:**
1. Your L/ No. OSD & EO(Design Head)/PRS/348/2022-23 dt. 16.01.2023.
  2. Assessor Collector (South), KMC's Letter No. 52/A.C/S/P.A/2022-23 dt. 09.09.2022. (Photo copy enclosed)

The availability of Land alongside the bank of River Hooghly where Circular Railway runs belongs to Kolkata Port Trust. In this regard, may please connect Assessor Collector (South), KMC's letter quoted under reference.

This is for your information and necessary action please.

DA: As refd. to.

Sr. Divl. Engineer (Co-Ordn.)  
Eastern Railway, Sealdah

*Shy 27/02/23*

*Dy CE (Sr. Sonath Jm)*

*Please refer to our letter annexed and the letter of Assessor Collector (South) pertinent to the query as annexed by Sr. Dy. Manager Eastern Railway.*

*Matter may be kept in reserve for further guidance in this regard*

*Sr. A. Pal /EE/BSI*

मंडल इंजीनियर (प्र. का.)  
पूर्व रेलवे, सियालपुर  
Divisional Engineer (Co-Ord.)  
E. Railway, Sealdah

WEST BENGAL  
SUMITRA BHATTACHARYA  
Recd. No 055 of 2023  
Expiry date

- 8 -

**AROOP NANDAL**  
Assessor-Collector (South)

26/9  
21/10/22  
17/10/22



Kolkata Municipal Corporation  
Central Municipal Office Building  
Room No. 130, 1<sup>st</sup> Floor  
5, S.N. Banerjee Road,  
Kolkata-700 013

295/1/AND / 30  
17/10/22

Ref. No. 52/A.C/S/P.A/2022-23

अ.म.रे.प्र. (इफ्रा.)  
ADRM (Infra)

Date: September 9, 2022

To  
The Divisional Railway Manager,  
Eastern Railway, Sealdah,  
Kaiser Street,  
Kolkata-700014

व.मं.इं. (सम.)  
Sr.DEN (C)

23.9.22

**Sub: Requirement of Copy of Smart's Map, IB and AR**

Ref: Your No. 178-W/O/D/L dt. 18/07/22

Sir,

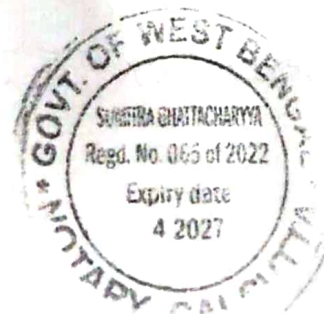
In connection with the matter under reference, this is for your kind information that since the Circular Railway runs on land belonging to Kolkata Port Trust, no record / information in this regard is available with the Kolkata Municipal Corporation.

Yours faithfully,

Land



09/09/22  
Assessor Collector (South)



DENIE

R-3

9-  
18/11/23

**Abhishek Kar**  
OSD & E.O. (Design Head)  
(Parks & Squares Department)



Parks & Squares Department  
The Kolkata Municipal Corporation  
5, S.N. Banerjee Road  
Kolkata- 700013

OSD R.E.O (Design Head) / pres / 348 / 2022  
dt- 16/01/2023

To  
Divisional Railway Manager  
Scaldah Division, Eastern Railway  
(Circular Railway of Kolkata)  
119CF+ 269, Kaiser Street, Scaldha,  
Raja Bazar,  
Kolkata- 700009.

अ.मं.रे.प्र. (इंफ्रा.)  
ADRM (Infra)  
व.मं.इं. (सं.)  
Sr.DEN (C)

17.01.2023

Sub:- 2<sup>nd</sup> Gentle Reminder for providing information regarding availability of land under your control along the bank of River Hooghly for making Bio- Diversity Park and River Front Development in compliance to the direction of Hon'ble National Green Tribunal (NGT) dL03/09/2022  
Ref:- A) this office letter No.:-  
I. OSD & Ex. DG (P&S)/271/2022-23 dt:- 18/10/2022  
II. OSD & E.O. (P&S)/288/2022-23, dt:- 11/11/2023  
B) Order of Hon'ble NGT/EZ Bench, Kolkata, dt:- 17/11/2023 & 30/08/2022

Sir,

In reference to the above referred letters of this department, you are once again requested to send us your reply at the earliest to enable us to move forward in the subject matter towards compliance of the order of Hon'ble NGT/EZ Bench, Kolkata.

The photocopies of the above referred letters of this department & orders of Hon'ble NGT/EZ Bench, Kolkata, are enclosed herewith for your ready reference please.

Thanking You,

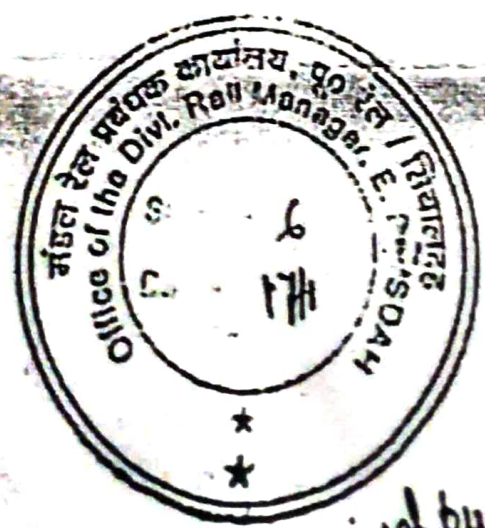
Yours Sincerely

*[Signature]*  
16/11/2023

OSD & E.O. (Design Head)  
(Parks & Squares Department)  
OSD & E.O (DESIGN HEAD)  
PARKS & SQUARE DEPT.

and

DEN/c



17/11/23

Tele: 033-22133351, 22438701, (Extn - 6126)

Headquarters Bengal Sub Area  
246 A.J.C Bose Road  
Alipore, Kolkata-27

001927/KMC/Q3

05 December 2022

OSD & E.O (Design Head)  
Parks & Square Dept  
Kolkata Municipal Corporation  
5 S.N Banerjee Road, Kolkata - 700013

**AVAILABILITY OF LAND FOR MAKING BIO-DIVERSITY PARK & RIVER FRONT DEVELOPMENT**

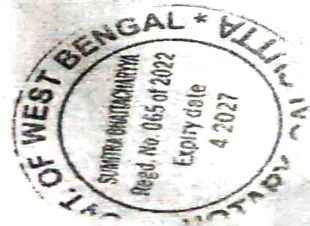
1. Refer to your letter No OSDA E.O (PAS)/287/2022-23 dated 11 November 2022
2. You are requested to discuss the issue with the undersigned alongwith proposed requirements for ascertaining subject land availability areas duly annotated on a sketch.
3. For your information and necessary action please.

*[Signature]*  
 (Shyam Deo Vats)  
 Colonel  
 Colonel Land  
 For General Officer Commanding

*Dy CE (Sr. Sumath Singh)*  
 Please discuss.

*[Signature]*  
 22/12/2022  
 OSD & E.O (Design Head)

*Sr A.P.N (EE) (P)*



BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
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COMPLIANCE REPORT IN THE  
FORM OF AFFIDAVIT ON BEHALF  
OF THE RESPONDENTNUMBER  
06, KOLKATA MUNICIPAL  
CORPORATION.

Susmita Chatterjee  
Advocate  
Enrolment No.:F/377/364/2011  
High Court at Calcutta  
Bar Association Room No.6  
(M) : 9748713532  
Email : [advocatesusmita2018@gmail.com](mailto:advocatesusmita2018@gmail.com)